



THE HIGH COURT AT CALCUTTA

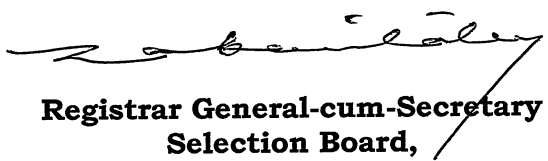
A D M I T C A R D

**Written Competitive Test (Phase – II) for
Limited Competitive Examination to the cadre of District Judge (Entry Level), 2024.**

ROLL NO: LCE/HC-CAL/2024/034

Admit **Sri Mandip Saha Roy**, a member of the WBJS, posted as **Additional District Judge, Fast Track 1st Court, Tamluk, Purba Medinipur**, at the Written Competitive Test (Phase-II) for promotion to the cadre of District Judge (Entry Level) of the West Bengal Judicial Service through Limited Competitive Examination, 2024 to be held at **Registrar's Lounge, 8th Floor, Sesquicentenary Building, High Court at Calcutta** in view of the order passed by this Hon'ble Court in WPA 4644 of 2025 on 07.03.2025 (which is subject to any order passed by the Appeal Bench of this Hon'ble Court in MAT 343 of 2025), as per the following schedule:-

11th March, 2025 from 10 A.M. to 1 P.M. – Paper - I
11th March, 2025 from 2 P.M. to 5 P.M. – Paper - II
12th March, 2025 from 10 A.M. to 1 P.M. – Paper - III
12th March, 2025 from 2 P.M. to 5 P.M. – Paper - IV
13th March, 2025 from 10 A.M. to 1 P.M. – Paper - V


**Registrar General-cum-Secretary
Selection Board,
High Court, Calcutta**

Condition to be noted and instructions to be followed by the candidate: -

- ♦ **Your candidature and matter of evaluation of answer scripts in connection with Written Competitive Test (Phase-II) will be subject to any order passed by the Hon'ble Court in MAT 343 of 2025.**
- ♦ The candidate must use his/her own pen.
- ♦ The candidate must not write his/her name and roll number anywhere on the answer script, except on the space provided for this purpose in the main answer script, failing which the candidature shall liable to be cancelled.
- ♦ The answer script must be written in English language only.
- ♦ The use of calculator, pager, mobile phone and other electronic gadgets within the premises of examination centre is strictly prohibited while the process of examination is on. Any of such practice will amount to malpractice.
- ♦ ***The candidate must bring this Admit Card alongwith the Admit Card of Phase- I Examination, in the Examination Hall on every day before half-an-hour of commencement of the examination. No candidate will be allowed to enter the examination centre after the commencement of the examination.***
- ♦ ***Downloaded copy of this admit card will be considered and in that case candidate must bring one original photo identity proof along with the downloaded admit card.***
- ♦ Any alteration in the entries of the Admit Card without the authority of the High Court will render the candidate disqualified from the test.
- ♦ No candidate will be allowed to submit the answer script before **two hours** from the scheduled time of commencement of the examination.
- ♦ Any sort of malpractice will render the candidate disqualified for the test.
- ♦ The candidate will have to bear the travelling expenses on his/her own.
- ♦ In case of any dispute, the decision of the authority is final.
- ♦ Any change relating to the examination will be published in the official website of the Calcutta High Court (www.calcuttahighcourt.gov.in) only.